

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.407
IB/235/ND/2024

IN THE MATTER OF:

Mirchi Arts Private Limited

...

Applicant

Under Section 59 (IBC)

Order delivered on 05.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ayushi Misra

For the Respondent :

For the RoC : Adv. Aakash Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the RoC is present. Learned Counsel for the Applicant is present. List the matter on **01.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)